

श्री धीरेन्द्र ब्रह्मचारी को संचार विभाग के नियमों का उल्लंघन कर टेलीफोन सुविधाएं दी गई थीं ;

(ख) यदि हां, तो तत्सम्बन्धी तथ्य क्या हैं; और

(ग) उस पर कितना खर्च हुआ ?

संचार मंत्री (श्री जाजं कनिइस) :

(क) जी नहीं। टेलीफोन कनेक्शन विभाग के प्रबंधक द्वारा दिया गया था।

(ख) किराए और गारंटी के प्राधार पर तारीख 5-3-1973 को एक लम्बी दूरी के पी० सी० ग्रो० से एक्सटेंशन दिया गया था।

(ग) एक्सटेंशन देने पर 7400 रुपए खर्च प्राया था और सालाना किराया 1456 रुपए उक्त खर्च के प्राधार पर निश्चित किया गया है। पी० सी० ग्रो० भी तारीख 4-3-73 को 84,715 रुपए की लागत पर खोला गया था।

Progress of Salem Steel Plant during 1977

604. SHRI C. N. VISVANATHAN:
SHRI K. RAMAMURTHY:

Will the Minister of STEEL AND MINES be pleased to state the progress of Salem Steel Plant during 1977 and whether any further allocation of money has been made for the completion of the plant?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): In March, 1977, Government gave approval for the first stage of Salem Steel Project involving an investment of Rs. 126.81 crores. Necessary preparatory work and infra-structure facilities for the first stage of the project have been almost completed. Expenditure incurred on the project so far amounts to Rs. 13.30 crores.

Offers have been received from international stainless steel makers for supply of production know-how.

An allocation of Rs. 13.07 crores has been proposed for the project during the current financial year.

Restoration of "Realignment Scheme" in P&T

605. SHRIMATI BIBHA GHOSH GOSWAMI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the previous Government had arbitrarily flouted the "Realignment Scheme" agreed to by the Government and the P&T Unions in 1954 which brought about one Federation (NFPTE) in P&T with 9 affiliated unions, by floating a parallel organisation immediately following the 1968 strike;

(b) if so, whether the new Government are contemplating to restore the "Realignment Scheme" in the P&T; and

(c) whether Government are considering restoration of recognition to elected office bearers of NFPTE and some of its affiliates which was withdrawn by the previous Government and granted recognition to parallel bodies?

THE MINISTER OF COMMUNICATIONS (SHRI GEORGE FERNANDES): (a) No, Sir; The "Realignment Scheme" was agreed to in 1954. Following the September, 1968 strike when the NFPTE and its affiliated unions were derecognised, the staff organised themselves into new unions. These new unions affiliated themselves to the new Federation, FNPTO. Later the NFPTE was re-recognised in Nov-1969, but since the FNPTO and its affiliated unions were already in existence they continued to be recognised.

(b) No such action is under consideration.

(c) There were disputes in the NFPTE and four of its affiliated unions. The disputes in NFPTE and